

Scheme for increasing fishing vessels

4100. SHRI MADHAVRAO

Minister of AGRICULTURE be pleased to state :

(a) whether Government has lately approved a scheme for raising a strong fleet of fishing vessels to increase the country's catch of fish and other marine resources ;

(b) if so, the details of the scheme indicating the number and nature of vessels and estimated cost thereof ; and

(c) the steps so far taken in pursuance thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir.

(b) The Government's Policy towards deep sea fishing industry is to encourage Indian enterprises to introduce as many deep sea fishing vessels as possible in order to optimally utilise the fishery resources in the Exclusive Economic Zone. In the VI Five Year Plan a target for raising the number of deep sea fishing vessels to 350 is envisaged. A Plan provision of Rs 50 crores has been made for grant of soft loans through Shipping Development Fund Committee for acquisition of various types of fishing vessels.

(c) The steps taken by the Government to augment deep sea fishing include :

- (i) Providing loans on soft terms through S.D.F.C. for purchase of fishing vessels ;
- (ii) Providing subsidy for indigenous construction of vessels ;

(iii) Permitting charter of foreign fishing vessels and joint ventures ;

(iv) Authorising import of vessels ; and

(v) Acquisition of large vessels for survey and training.

Compensation to farmers of Dhreingadhre Taluka in Gujarat for Pollution

4101. SHRI DIGVIJAY SINGH: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) has a compensation of Rs. 42 lakhs been assigned to the farmers of Dhreingadhre Taluka in Gujarat State for pollution from the Dhreingadhre Chemical Works; and

(b) if so, when this amount will be released and disbursed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISMHA NARAIN SINGH) : (a) A committee constituted by the State Government to assess the damage caused to the agricultural land has estimated the damage of Rs. 40.48 lakhs during the last three years viz. 1978-79, 1979-80 and 1980-81. The State Government decided that the company should pay the compensation to the agriculturists.

(b) The company has declined to pay the compensation and the Gujarat Govt. is pursuing the matter.

दिल्ली में औद्योगिक भूखण्डों का आवंटन

4102. श्री राम धारे पत्रिका : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में औद्योगिक भूखण्डों के आवंटन में बड़े पैमाने पर हेरा-फेरी की गई थी ;